

Central Administrative Tribunal, Lucknow Bench, Lucknow

Original Application No.264/2006

This the 3rd day of December, 2009

Hon'ble Ms.Sadhna Srivastava, Member (J)

Hon'ble Dr. A.K.Mishra, Member (A)

Ved Prakash aged about 41 years son of Sri Bhagwan Prasad resident of village Shitalganj, Purwa, District- Unnao.

Applicant

By Advocate: None

Versus

1. Union of India through Secretary, Department of Home and Defence Secretariat, New Delhi.
2. Director General, CRPF, CGO Complex, Lodhi Road, New Delhi.
3. I.G. CRPF, Baley Road, Patna, Bihar
4. D.I.G., CRPF, Sindri Dhanbad, Jharkhand.

Respondents

By Advocate: Sri D.P. Singh

ORDER (ORAL)

Hon'ble Ms. Sadhna Srivastava, Member (J)

The applicant claims promotion to the post of Head Constable (Tailor). The respondents filed preliminary objection based on Section 2(a) of Administrative Tribunal Act, 1985 as to <sup>the</sup> maintainability of this application, he says that since the applicant happens to be Constable in C.R.P.F. and his Constable No. is 0850819448, therefore, this matter is not cognizable by this Tribunal. In view of the submissions made by the counsel for respondents, Original Application is dismissed for want of jurisdiction. No costs.

  
(Dr. A.K. Mishra)  
Member (A)

  
(Ms. Sadhna Srivastava)  
Member (J)

HLS/-